

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Ms. Bhawna Karan W/o Sh. Praveen Karan Sr. PA posted in the court of Ms. Madhu Jain, Principal District & Sessions Judge, South District, Saket Courts, New Delhi is hereby transferred and posted in the Office Pool, Central District, Tis Hazari Courts, Delhi with immediate effect, in official exigency.

- Note:-**
1. The abovesaid Sr.PA is hereby stand relieved from her respective place of posting & further directed to join duty at her transferee station forthwith.
 2. The posting & transfer order no. 77846-78006/Admn-I/P&T/HQs/2023 dated 11.10.2023 in respect of Ms. Arti Batra, PA mentioned at Sl. No. 03 is hereby cancelled.
 3. Non-compliance of the transfer & posting order/Immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

NK 13/10/23

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

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No. 79339-362 /Admn-I/P & T/HQs/2023

Dated, Delhi the 13 OCT 2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, South, New Delhi
2. The Officer In-charges, Accounts Branch, Central/South, Delhi, New Delhi
3. The Personal Office of the undersigned.
4. The Officers/Officials concerned.
5. The Sr. A.O (J) / A.O.(J)/ Admn. Branch, Central/South, Delhi, New Delhi
6. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The Dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.

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